

4. M/s. Nirlon Synthetic Fibres & Chemicals Ltd., Bombay.

5. M/s. Stretch Fibres Ltd., Nagpur.

(c) No, Sir.

(d) Crimped yarn also is nylon filament yarn only but subjected to certain twisting and processing to give it better textile properties. As such no separate Industrial Licence is required for producing crimped nylon yarn by the nylon spinners.

Enquiry into sources of income of members of managing Committee of Globe Motors Co.

5376. SHRI DEVENDRA SAT PATHY: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received complaints that the Members of the Managing Committee of Globe Motors Co., Delhi are misutilising the public deposits with them by incurring expenditure disproportionate to their salaries;

(b) whether Government have made any investigations; and

(c) if so, the result thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) to (c). Income-tax Department have not received any complaint in this connection. Information from the Department of Company Affairs is being collected and will be laid on the Table of the House, as soon as the same is collected.

Applications from foreign companies for renewal of trade marks

5377. SHRI VEKARIA: Will the Minister of FINANCE be pleased to state:

(a) the names of the foreign companies which have applied for the

renewal of the use of their trade mark; and

(b) the names of the companies whose applications have been accepted and names of firms whose applications have been rejected giving reasons therefor?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) A list giving names of companies etc. who have applied to the Reserve Bank of India under Section 28(1) (c) read with Section 28(3) of the Foreign Exchange Regulation Act, 1973 for permitting the use of their trade marks is being compiled and will be laid on the Table of the Lok Sabha.

(b) These applications are under examination in the Reserve Bank of India.

तालाबन्दी के दौरान एयर इंडिया के पासपोर्टों के बतन और भरतों से की गई कटौतियां

5378. श्री संकरदयाल सिंह :

सरकार स्वर्ण सिंह सोखी :

क्या सर्वदन और नागर विमानन मंत्री यह बताने की कृपा करें कि :

(क) गत तालाबन्दी की अवधि के लिए एयर इंडिया के पासपोर्टों के बतन और भरतों से कितनी कटौतियां की गईं ;

(ख) हड़ताल समाप्त करने और तालाबन्दी हटाने की दृष्टि से गिल्ड और सरकार के बीच कितनी बैठकें हुई थीं ; और

(ग) क्या इस संबंध में कोई स्थायी हल निकाला गया है ?

सर्वदन और नागर विमानन मंत्री (श्री राज बहादुर) : (क) वैर-कानूनी हड़ताल तथा उसके परिणामस्वरूप हुई तालाबन्दी की अवधि के लिए, हड़ताल करने